

Court No. - 3

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Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 45 of 2022

Petitioner :- Sangeeta Singh (Social Activist)

Respondent :- Union Of India Through Secretary, Ministry Of Information And Broadcast And 6 Others

Counsel for Petitioner :- Satendra Kumar Singh, Paresh Kumar Singh

Counsel for Respondent :- C.S.C., A.S.G.I., Varun Pandey

Hon'ble Attau Rahman Masoodi, J.

Hon'ble Narendra Kumar Johari, J.

Shri S.B. Pandey, learned Assistant Solicitor General assisted by Shri Varun Pandey, appears for opposite party Nos. 1 and 6.

Shri Q.H. Rizvi, learned Standing Counsel, appears for State/opposite party No.2.

Shri S.B. Pandey, learned Assistant Solicitor General prays for a week's time to obtain instructions as to whether the film, exhibition of which is sought to be restrained, has been approved by the Censor Board or not?

List the case in week commencing 21st February, 2022.

Order Date :- 2.2.2022

ML/-